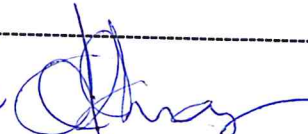


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.9/2018	-	For compliance of Objections	Rule 6 of IB	Fujitec India Pvt Ltd Vs SJr Prime Corporation Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	A. NARAYANAN 9382881354	Counsel for Petitioner	

ORDER

Counsel for Petitioner is present. He has reported that he has complied with the objections raised by the Registry. He has filed a memo stating that he has already served notice to Corporate Debtor. However, the Tribunal has not ordered any notice to the Corporate Debtor. Now, issue notice to Corporate Debtor. Counsel to collect notice prepared by the Registry and serve on Corporate Debtor and file proof of service. List it on 06.03.2018.


 Member (T)


 Member (J)